

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH COURT-II**

166(ND)/2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**CH. MOHD SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2020**

**NAME OF THE COMPANY: Ashok Kumar Garg & Ors. Vs. Renuka Infratech Pvt. Ltd. & Ors.**

**SECTION OF THE COMAPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present for the Petitioner</b>	:	Present for the Petitioner.
<b>Present for the Respondent</b>	:	Present for the Respondent.

**ORDER**

C.A No.176/2020: Counsel for the Petitioner/Applicant present. Counsel for the Non-Applicants/Respondents No. 2 and 3 are present. They are directed to file reply within two weeks. Rejoinder thereafter, if any.

List the matter on 16.03.2020.

-sd-

**(L.N. Gupta)**  
**Member (T)**

-sd-

**(Ch. Mohd. Sharief Tariq)**  
**Member (J)**